

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 30TH APRIL, 2022

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	90077	342387	432464	4043	17160	21203	3217	11611	14828	90908	347931	438839	362	931	1293	14148	52742	66890
NAGALAND	1628	2931	4559	176	250	426	183	276	459	1621	2905	4526	18	27	45	397	812	1209
MIZORAM	2581	3713	6294	623	571	1194	571	659	1230	2633	3625	6258	53	07	60	216	260	476
ARUNACHAL PRADESH	2462	11887	14349	249	870	1119	205	471	676	2553	12239	14792	02	58	60	507	4133	4640